

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 22 OF 2016 &  
IA NOS. 55, 56, 57 & 115 OF 2016**

**Dated: 25<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**SunE Solar B. V.**

**... Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya K. Singh  
Ms. Shilpa Gamnani

Counsel for the Respondent(s) : Mr. Divyanshu Rai  
h/f Mr. Nikhil Nayyar for R-1

Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza for R-2 & 3

**ORDER**

IA No. 56 of 2016 (for exemption from filing certified copy of the impugned order) is allowed.

List the matter for further hearing on **16.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**